

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir. The State of Jammu & Kashmir is reported to be deficient in power by about 23% to 32%.

(b) The Ministry of New and Renewable Energy provides solar systems under its Remote Village Electrification (RVE) and Solar Energy schemes. Under the RVE scheme, un-electrified remote census villages and remote un-electrified hamlets of these villages, where grid connectivity is either not feasible or not cost effective are electrified / illuminated through renewable energy sources. Under this scheme, the Ministry has sanctioned electrification / illumination of 440 villages and 20 hamlets through solar lights. Out of this, 160 villages have been completed and 280 villages are under implementation. This apart, 28672 nos. solar lanterns, 23080 nos. solar home lights, 5596 nos. solar street lights, 39 nos. solar water pumps and standalone SPV power projects of 253.85 kWp capacity have been installed in various parts of the State. Further, the Ministry has sanctioned 20,000 nos of solar home lighting systems for all districts of Jammu & Kashmir. 15150 solar lanterns are also being distributed to Gujjar & Bakerwals community of the State.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Allocation of coal between small and big consumers

†2016. SHRI BALAVANT ALIAS BAL APTE :

SHRI ANIL MADHAV DAVE :

Will the Minister of COAL be pleased to state :

- (a) the extent to which the prescribed objectives for e-auction of the coal has been achieved;
- (b) whether small consumers and industries are facing a lot of difficulties due to dominance of the big consumer industries in e-auction leading to shortage in coal supply;
- (c) if so, the details thereof;
- (d) whether any meeting of coal linkage committee has been held for reasonable and uniform allocation of coal between small and big consumers;
- (e) if so, the details thereof; and

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†Original notice of the question was received in Hindi.

(f) the steps taken by Government to ensure the supply / allocation of the coal in sufficient quantity to small industries?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) In view of participation of large number of bidders in E-auction being conducted by Coal India Limited (CIL), the objectives of E-auction have been achieved to a large extent. As per the prevalent scheme of Spot E-auction, any Indian buyer can participate in this scheme where all the intending buyers get an equal opportunity. In 2011-12 (till November 2011), 21,325 bidders were successful in Spot e-auction and 85.4% of the total offered quantity of 28.2 million tonnes of coal was allocated. Forward E-auction is only for the consumers for their own use and for meeting their long term requirements. The operation of this scheme is the same as that of Spot E-auction and all intending consumers get an equal opportunity to participate in this scheme also. In 2011-12 (till November 2011), 187 bidders were successful in Forward E-auction and 62.1% of the total offered quantity of 7.75 million tonnes of coal was allocated.

(b) and (c) As per the prevalent scheme of both types of e-auction, all the bidders- whether small or large, have an equal opportunity to participate for procuring their requirement. As such, the possibility of dominance of big consumers/industries over small consumer/industries is not there.

(d) and (e) The Standing Linkage Committee (Long Term) periodically recommends coal allocation to all consumers in the Power, Cement and Sponge Iron Sectors irrespective of their being big or small.

(f) As per the provisions of New Coal Distribution Policy (NCDP) of October 2007, the requirements of small industries are met through the following channels of coal distribution:

- i) Fuel Supply Agreements where there was valid linkage prior to introduction of NCDP;
- ii) State nominated agencies, for which an annual quantity of 8 Million Tonnes has been earmarked by CIL; and
- iii) Spot and Forward E-auction, whereby about 10% of annual production of CIL is auctioned every year.

#### **Mines operating without environmental clearance**

2017. SHRIMATI VASANTHI STANLEY: Will the Minister of COAL be pleased to state: